

HIGH COURT OF DELHI : NEW DELHI

No.820/DHC (Canteen)/2020
Dated:09 .06.2020

ORDER

Having considered the steps already taken by this Court to combat the impending threat of coronavirus (2019-nCoV) and considering the prevalent situation, the Competent Authority of this Court has been pleased to order that the Delhi High Court Staff Canteen shall remain closed till 14.06.2020.



(Pawan Kumar Kalra)
Joint Registrar (on duty)
For Registrar General

Endst. No . 821-27/DHC (Canteen)/2020

Dated:09 .06.2020

Copy forwarded for information and necessary action to:-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice/ All Registrars/OSSD/Coordinator (DIAC).
2. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/Assistant Registrar (Library)/Joint Director(IT).
3. Deputy Registrar-cum-P.A. to Registrar General.
4. Private Secretaries to all Hon'ble Judges.
5. All Admn. Officers (Judl.)/Court Masters/Branch In-charge/Librarian.
- ✓ 6. P.A. to Registrar (IT) with the request to arrange to upload the office orders on the website of this Court.
7. Notice Board.



Deputy Registrar (on duty)

As directed by Worthy Registrar (IT), this Order be uploaded on the Website of this Court.

*Sanjeev
Kalra
PA to Registrar (IT)*

JD (IT)